

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 257/97

Tuesday, this the 12th day of October, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. P. Letchmanan,
Sorting Assistant,
Sub Record Office,
Railway Mail Service,
Ernakulam Division,
Thodupuzha.
2. K. Sreenivasan,
Sorting Assistant,
Head Record Office,
Railway Mail Service,
Trivandrum Division,
Thiruvananthapuram.
3. K.P. Sulochana,
Sorting Assistant,
Sub Record Office,
Railway Mail Service,
Trivandrum Division,
Kottayam.

...Applicants

By Advocate Mr. O.V. Radhakrishnan

Vs.

1. Senior Superintendent,
Railway Mail Service,
Trivandrum Division,
Thiruvananthapuram - 3 .
2. Senior Superintendent,
Railway Mail Service,
Ernakulam Division,
Ernakulam.
3. Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram.
4. Director General of Posts,
Department of Posts,
New Delhi.
5. Union of India, represented by its Secretary,
Ministry of Communications, New Delhi.

...Respondents

By Advocate Mr. M.H.J. David J, ACGSC (Absent)

The application having been heard on 12.10.99, the
Tribunal on the same day delivered the following:

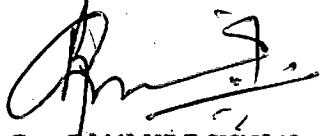
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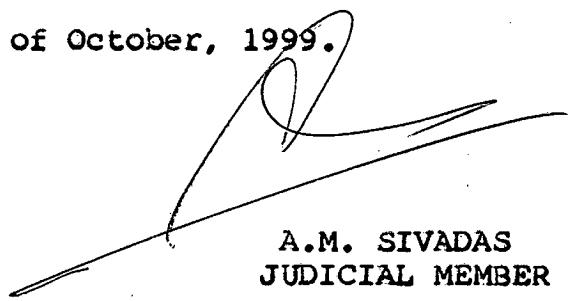
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

None for the respondents. It is submitted by the learned counsel for the applicants that in the light of the pronouncement of this Bench of the Tribunal in O.A. 137/97 and connected O.A.s, this O.A. is liable to be dismissed.

2. Accordingly, the O.A. is dismissed. No costs.

Dated this the 12th day of October, 1999.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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